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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 720/2018, CRL.M.A. 4378/2018, CRL.M.A. 4379/2018

BRIG DINESH KHATRI & ANR

.....Petitioners

Through:

Mr. Salman Khurshid, Senior Advocate with Mrs. Naghma Imtiaz, Mr. Ahmed Zargham, Mr. Saif Naseem, Ms. Maria Mansuri and Ms.

Sidra Khan, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR.....Respondents

Through: Mr. Rahul Tyagi, ASC for State.

Mr. Sumant De and Mr. Rohit

Khurana, Advocates for R-2.

+ W.P.(CRL) 721/2018, CRL.M.A. 4392-93/2018 & 4863/2018

BRIG DINESH KHATRI & ORS

....Petitioners

Through:

Mr. Salman Khurshid, Senior Advocate with Mrs. Naghma Imtiaz, Mr. Ahmed Zargham, Mr. Saif Naseem, Ms. Maria Mansuri and Ms.

Sidra Khan, Advocates.

versus

THE STATE GOVT OF NCT OF DELHI & ANR....Respondents

Through: Mr. Rahul Tyagi, ASC for State.

Mr. Sumant De and Mr. Rohit

Khurana, Advocates for R-2.

CORAM:

1.

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER 22.04.2025

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Arguments heard.

2. Judgment reserved.

NEENA BANSAL KRISHNA, J

APRIL 22, 2025/rk